पर तारीख दी जाती है और उसका नतीजा यह हो रहा है कि एक तरफ तो आम आदमी इससे पूरी तरह परेशान है और दूसरी तरफ किसानों को जो 64 परसेंट मुआवजा देने की बात हुई थी, वह भी किसानों को सिर्फ इसलिए नहीं मिल पा रहा है, क्योंकि जो पिछली सरकार का निर्णय था, जो वर्तमान सरकार का निर्णय है और जो हाई कोर्ट का निर्णय था, उनका पालन नहीं हो पा रहा है। साथ ही साथ केन्द्र सरकार द्वारा एन.सी.आर. बोर्ड के माध्यम से इसको लागू करवाना चाहिए था, उसमें देरी की जा रही है। सर, मैं आपके माध्यम से माननीय मंत्री जी से यह कहना चाहूंगा कि वे तत्काल एन.सी.आर. बोर्ड को निर्देशित करें कि जो मास्टर प्लान अभी फाइलों में बंद है वहां धूल फांक रहा है, वे उस पर तत्काल कार्रवाई करें। लालफीताशाही और नौकरशाही के चक्कर में दस लाख से ज्यादा परिवारों को सड़कों पर आंदोलन करने के लिए मजबूर किया जा रहा है।...**(व्यवधान)**...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Your time is over. Please sit down. Now Shri Tapan Kumar Sen..(*Interruptions*) आपका समय समाप्त हो गया, इसलिए कृपया आप बैठ जाइए।

**श्री मुख्तार अब्बास नकवी:** सर, यह बहुत महत्वपूर्ण विषय है।...**(व्यवधान)**...

**उपसभाध्यक्ष (प्रो. पी.जे. कुरियन):** हां, यह महत्वपूर्ण विषय है, लेकिन आपने इस विषय पर बोल दिया, इसलिए कृपया अब आप बैठ जाइए।

**श्री मुख्तार अब्बास नकवी:** *

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Now, Shri Tapan Kumar Sen...(Interruptions) Naqviji, it is not going on record...(*Interruptions*) ठीक है, कृपया आप बैठिए।

**श्री मुख्तार अब्बास नकवी:***

**उपसभाध्यक्ष (प्रो. पी.जे. कुरियन):** आप बोल चुके हैं, इसलिए कृपया आप बैठिए।

**श्री प्रकाश जावडेकर** (महाराष्ट्र): महोदय, मैं स्वयं को इस विषय से संबद्ध करता हूं।

**श्री प्रभात झा** (मध्य प्रदेश): महोदय, मैं स्वयं को इस विषय से संबद्ध करता हूं।

**श्री अनिल माधव दवे** (मध्य प्रदेश): महोदय, मैं स्वयं को इस विषय से संबद्ध करता हूं।

**श्री बलबीर पुंज** (ओडिशा): महोदय, मैं स्वयं को इस विषय से संबद्ध करता हूं।

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, I associate myself with it.

DR. CHANDAN MITRA (Madhya Pradesh) : Sir, I also associate myself with it.

## Miserable Plight of Farmers

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I rise to draw the attention of this august House as well as of the Government to the severe distress and crisis

* Not recorded

[Shri Tapan Kumar Sen]

being faced by our farmer community who actually feed 120 crores of our population. Farmers' suicides are increasing every day. Crops are being burnt and people are abandoning agriculture, thus creating a very dangerous situation for our food security in the days to come. Sir, even in my State West Bengal‹ where suicides were not a common thing, the crisis has gone to such an extent that 41 farmers have committed suicide...(*Interruptions*)

SHRI KUNAL KUMAR GHOSH (West Bengal): It is, totally, a baseless allegation...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Please sit down...(*Interruptions*) It is no allegation...(*Interruptions*)

SHRI TAPAN KUMAR SEN: More than 40 farmers have committed suicide. Twelve thousand peasants have been evicted, and they have lost their livelihood...(*Interruptions*) My friend has not understood the issue which I am raising. That is the tragedy. Sir, the whole thing is flowing from the faulty policy of the Government on public investment in agriculture as well as an absolutely faulty credit policy. The public investment in agriculture is going down in a consistent manner, and the overall expenditure towards agriculture, as a percentage of GDP, has gone down over the years. On the other hand, the whole credit system is such that although we are talking of agricultural credit, yet the fact remains that more than two-thirds of our farming community are outside the institutional credit network, and they are victims of private money lenders and sharks. In such a situation, whatever rural credit network our country is having, we have developed it through 60 years of development exercise after Independence. A policy drive is there to prune and limit their area of operation deliberately to divert the funds. The funds are not coming from Government's own pocket. The funds are generated by the savings of the people of the country. They go to banks, they go to rural regional banks, they go to NABARD. Those funds meant for agriculture are being cornered, diverted to the farm houses. As on date, even if somebody scrutinises the priority sector rural credit, you will find that this has been diverted to the rich and major landlords and farm houses. It is not going to poor and marginal farmers who actually produce more than 75 per cent of our country's food. In such a situation, the most disturbing trend is that NABARD (*Time-bell rings*) has decided to close its 15 district base offices.

**उपसभाध्यक्ष (प्रो. पी.जे. कुरियन):** माइक ऑफ हो गया।

SHRI TAPAN KUMAR SEN: I am just concluding. NABARD is reducing, closing down its 15 district base offices and also the rural regional banks, autonomy

is being scurbed by imposing sponsored banks so that the deposits of the regional banks are diverted for non-rural purposes. I think, policy reversion is required and I insist the Government to seriously consider reversion of the policy in the matter.

**श्री वी. हनुमंत राव** (आन्ध्र प्रदेश): सर, हिन्दुस्तान में लोग...**(व्यवधान)**...पूजा करते हैं।...**(व्यवधान)**...

THE VICE-CHAIRMAN (PROF P. J. KURIEN): What is the matter? No, no; your Zero Hour is not admitted. What are you saying?...(*Interruptions*)...It is not permitted. Please take your seat...(*Interruptions*)...It is not permitted. Please take your seat.

**श्री वी. हनुमंत राव:** *

THE VICE-CHAIRMAN (PROF P. J. KURIEN): Mr. V. Hanumantha Rao, you are not permitted. Please take your seat...(*Interruptions*)..We are going to have an important discussion. Please take your seat. We will now take up the Short Duration Discussion. Shri Satish Chandra Misra to initiate.

---

## SHORT DURATION DISCUSSION

### Issue of reservation for Scheduled Castes and Scheduled Tribes in promotions during services

**श्री सतीश चन्द्र मिश्रा** (उत्तर प्रदेश): माननीय उपसभाध्यक्ष महोदय, मैं सबसे पहले माननीय सभापति महोदय और आपको इस बात के लिए धन्यवाद देता हूं कि आपने इस महत्वपूर्ण मुद्दे पर हमारे नोटिस को स्वीकार करते हुए, इसकी urgency को देखते हुए, इस matter को आज take up कर लिया है। इसके साथ-साथ, मैं अपनी पार्टी की प्रेजिडेंट, इस सदन में हमारी पार्टी की नेता, हमारी पार्टी की अध्यक्षा को भी धन्यवाद देना चाहता हूं कि उन्होंने इस मौके पर, इस महत्वपूर्ण मामले पर हमको बोलने का मौका दिया। इस विषय पर पहले उन्होंने अपनी बात रखी थी और उसके बाद उन्होंने माननीय प्रधान मंत्री जी को, जो कि इस हाउस के लीडर हैं, माननीय लीडर ऑफ दि अपोजिशन को और सभी दलों के नेताओं को एक व्यक्तिगत विस्तृत पत्र लिख कर, उसमें सारे तथ्यों को लिखते हुए इससे अवगत कराया था और उनसे सहयोग की अपेक्षा की थी। वे तथ्य, जिन्हें हमारी पार्टी की राष्ट्रीय अध्यक्षा ने अपने पत्र में पहले ही रख दिया है, को मैं आपके और सदन के सभी सदस्यों के सामने रखना चाहता हूं।

मान्यवर, जहां तक article 16(4) of the Constitution है, उसमें reservation के लिए provision दिया गया है। Article 16(4), Constitution में उसके inception से मौजूद है। Constitution, जिसके architect बाबा साहब डा. भीमराव अम्बेडकर थे। उसमें article 16(4) के तहत बहुत सोच-समझ कर इस प्रोविजन को रखा गया था। जो लोग सदियों से इस देश

---

* Not recorded